

**Revised Estimates and Budget Estimates  
of Employees' State Insurance  
Corporation**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR) : I beg to lay on the Table a copy of the Revised Estimates for the year 1968-69 and Budget Estimates for the year 1969-70 of the Employees' State Insurance Corporation under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-1677/69]

**FINANCIAL COMMITTEE, 1968-69  
(A REVIEW)**

SECRETARY : I lay on the Table a copy of "Financial Committees, 1968-69 (A Review)".

**MESSAGE FROM RAJYA SABHA**

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Press Council (Amendment) Bill, 1969, which has been passed by the Rajya Sabha at its sitting held on the 12th August, 1969."

**PRESS COUNCIL BILL (AMENDMENT)**

**Amendment as Passed by Rajya Sabha**

SECRETARY : Sir, I lay on the Table of the House the Press Council (Amendment) Bill, 1969, as passed by Rajya Sabha.

**PETITION RE. RELEASE OF PRISONERS  
DURING MAHATMA GANDHI  
CENTENARY**

SHRI J. H. PATEL (Shimoga) : Spoke a few words in Kannada.

MR. SPEAKER : Just present the petition. That is all.

SHRI J. H. PATEL : Sir, I beg to present a petition signed by Shri R. R. Diwakar and others regarding release of prisoners on the occasion of Mahatma Gandhi's birth centenary.

12.58 hrs.

**BUSINESS OF THE HOUSE**

THE MINISTER OF PARLIAMENTARY AFFAIRS, SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from 18th August, 1969, will consist of :

- (1) Further consideration and passing of the Lokpal and Lokayukta Bill, 1968, as reported by the Joint Committee.
- (2) Discussion and voting on :
  - Supplementary Demands for Grants (Railways) for 1969-70.
  - Demands for Excess Grants (Railways) for 1967-68.
  - Supplementary Demands for Grants (General) for 1969-70.
- (3) Consideration of Statutory Resolution to be moved by Shri Yashpal Singh and others regarding disapproval of the Press Council (Amendment) Ordinance, 1969 and consideration and passing of the Press Council (Amendment) Bill, 1969, as passed by the Rajya Sabha.
- (4) Consideration and passing of :
  - The Khuda Baksh Oriental Public Library Bill, 1968.
  - The Indian Registration (Amendment) Bill, 1968, as passed by Rajya Sabha.
  - The Oaths Bill, 1968, as passed by Rajya Sabha.
  - The Foreign Marriage Bill, 1969, as passed by Rajya Sabha.
  - The Wakf (Amendment) Bill, 1969, as passed by Rajya Sabha.